

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 3831  
TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

INVOLVEMENT OF POLICE PERSONNEL IN CRIME

3831. SHRI N.K. PREMACHANDRAN:  
DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports regarding involvement of police in various crime and criminal activities in the country;
- (b) if so, the total number of such cases reported/registered against police personnel and the details of action taken against the guilty personnel during each of the last three years and the current year, state-wise and crime-wise including sexual harassment;
- (c) whether the Government proposes to give training to the police personnel to serve the society better and become more people friendly and if so, the details thereof;
- (d) whether the Government has issued any advisory to the States in this regard including registration of FIRs against police personnel; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): No such data is maintained Centrally. However data on various heads of human rights violations by police is maintained. State/UT wise and crime head wise cases reported, police personnel charge sheeted and police personnel convicted under various human rights violations by police during 2012-2014 is enclosed at Annexure.

(c) to (e): The central Government is providing funds to state Governments under “Modernization of Police Force (MPF)” Scheme for modernization of Police Forces, which covers training infrastructure, police buildings, police housing, mobility, weapons, equipment, computerization and forensic science. Further, ‘Police’ and ‘Public Order’ are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals. However, the Ministry of Home Affairs has issued Advisories on **Compulsory Registration of FIR**. The Advisories are available on the Ministry of Home Affairs’ website viz. mha.nic.in.

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## Annexure

State/UT wise cases registered against state police (CR) , police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2012

SL	State/UT	Disappearance of Persons			Illegal detention or arrests			Fake encounter killings			Human Rights violation against Terrorists or Extremists			Extortion			Failure in taking action		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0
	TOTAL (ALL INDIA)	0	0	0	1	0	0	0	0	0	0	0	4	0	0	0	0	0	0

Source: Crime in India

State/UT wise cases registered against state police (CR) , police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2012

SL	State/UT	Assault on women with intent to outrage her Modesty			Atrocities on SC			Torture			Others Human Rights violations			Total Human Rights Violation by Police		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	102	0	0	102	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	1	0	0	0	0	0	9	0	0	10	0	0
8	Haryana	0	0	0	0	0	0	1	1	0	0	0	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	10	3	0	0	0	0	0	0	0	10	3	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	2	1	0	2	2	0	0	0	0	1	0	0	5	3	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0
	TOTAL STATE(S)	2	1	0	13	5	0	2	1	0	112	0	0	130	7	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	6	2	0	0	0	0	1	0	0	64	10	0	75	12	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	6	2	0	0	0	0	1	0	0	64	10	0	75	12	0
	TOTAL (ALL INDIA)	8	3	0	13	5	0	3	1	0	176	10	0	205	19	0

Source: Crime in India

State/UT wise cases registered against state police (CR) , police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2013

SL	State/UT	Disappearance of Persons			Illegal detention or arrests			Fake encounter killings			Human Rights violation against Terrorists or Extremists			Extortion			Failure in taking action		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	0	0	0	0	0	0	2	0	0	0	0	0	3	0	0	0	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	2	2	0	0	0	0	0	0	0	9	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	2	2	0	0	0	0	0	0	0	9	0	0	0	0	0
	TOTAL (ALL INDIA)	0	0	0	2	2	0	2	0	0	0	0	0	12	0	0	0	0	0

Source: Crime in India

State/UT wise cases registered against state police (CR) , police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2013

SL	State/UT	Assault on women with intent to outrage her Modesty			Atrocities on SC			Torture			Others Human Rights violations			Total Human Rights Violation by Police		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	2	1	0	0	0	0	2	0	0	2	0	0	8	1	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	7	0	0	7	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	2	0	0	0	0	0	2	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	13	1	0	0	0	0	0	0	0	13	1	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	1	0	0	1	0	0	0	0	0	2	0	0	6	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	3	1	0	14	1	0	4	0	0	11	0	0	37	2	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	23	3	0	1	0	0	3	0	0	103	11	0	141	16	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	23	3	0	1	0	0	3	0	0	103	11	0	141	16	0
	TOTAL (ALL INDIA)	26	4	0	15	1	0	7	0	0	114	11	0	178	18	0

Source: Crime in India

## State/UT wise cases registered against state police (CR) , police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2014

SL	State/UT	Disappearance of Persons			Illegal detention or arrests			Fake encounter killings			Human Rights violation against Terrorists or Extremists			Extortion			Hurt/Injury		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9	5	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	35	1	0	0	0	0	0	0	0	0	0	0	0	0	0	2	1	1
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	35	1	0	0	0	0	0	0	0	0	0	0	0	0	0	11	7	1
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	3	4	0	5	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	0	0	0	3	4	0	5	0	0	0
	TOTAL (ALL INDIA)	35	1	0	0	0	0	0	0	0	0	0	3	4	0	16	7	1	1

Source: Crime in India

the term 'failure in taking action' has changed to 'failure in registering FIR' &amp; indignity to women has changed to assault on women with intendet to outrage her modesty in 2014





State/UT wise cases registered against state police (CR) , police personnel charge sheeted (PCS) and police personnel convicted (PCV) under various Human Rights Violation by Police during 2014

SL	State/UT	Failure in Registering FIR			SC/ST (POA) Act, 1989 - Section 4			Protection of Children from Sexual Offence Act, 2012 - Sec. 23(4)			Others Human Rights violations			Total Human Rights Violation by Police		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0
12	Karnataka	0	0	0	0	0	0	1	0	0	0	0	0	29	14	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	46	7	3
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	0	0	0	0	0	0	1	0	0	0	0	0	80	25	3
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	1	0	0	0	0	0	6	0	0	18	5	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	1	0	0	0	0	0	6	0	0	18	5	0
	TOTAL (ALL INDIA)	0	0	0	1	0	0	1	0	0	6	0	0	98	30	3

Source: Crime in India

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